Introduction of computerisation in the **Income Tax Department**

936. SHRI NAND KISHORE BHATT: Will the Minister of FINANCE he pleased to state:

- (a) what are the reasons for reintroducing computerisation in the Income-Tax Department;
- (b) whether it is a lact that computerisation in the Income-Tax Department is likely to lead to a shrinkage of employment potential and a eventual joblessness'and also retrenchment of employees; and
- (c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THK MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) Government consulted M/s Computer Maintenance Corporation in the matter ynd their report is under consideration. the immediate need of the Department, the following minor computerised applications have been developed by the EDP Centre of Directorate of Inspection (System):—

- 1. Monitoring accuracy in the manual calculation of taxes in high revenue yielding cases.
- 2. Quarterly review of Central Action Plan of the Department.
- 3. Compilation of key area performance statistics.
- 4. Processing of challans received' in the Central Treasury Unit of Commissioner Charges.
- 5. Allotment of Permanent Account Number (PAN).
- 6. Processing of applications approval of terms and condition of service contract outside India u/s 80 RRA of the Income-tax Act,
- (b) and (c) Computerisation in the Income-tax Department will not lead to retrenchment of employees ond ls also unlikely to lead to shrinkage of

employment potential and eventual joblessness.

to Questions

Foreign Exchange granted to Chief Minister of Andhra Pradesh for his visit to the United States

937. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of FINANCE be pleasea to state the amount of foreign exchange granted to the Chief Minister of Andhra Pradesh during his last visit to the United States?

THE MINISTER OF FINANCE KUMAR (SHRI PRANAB KHERJEE): The details of the foreign exchange given by Indian Embassy in Washington to the Chief Minister of Andhra Pradesh during his visit to the United States from June 9 to 20, 1984 are given below:«-

- (i) Accommodation: US. \$ 1382.50
- (ii) Limousin_e; US. \$ 2379.50
- (iii) Entertainment US. \$ 471.70

In addition, the Chief Minister was sanctioned Cash Allowance @ US. \$ 35 per day. Precise details regarding the payment of Cash Allowance and any other payments made by the Consulate General of India, San Francisco and New York are awaited and would be laid on the Table of the House.

- 2. The Chief Minister was authorised release of foreign exchange worth Rs. 990 towards personal incidentals through the Reserve Bank of India, Hyderabad.
- 3. This does not include the foreign exchange given to the officials who accompanied the Chief Minister to USA.

Passenger traffic on Indian Airlines Delhi-Jaipur-Kota ronte

- 938. SHRI BHUVNESH CHATUR-VEDI; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) what is the average number of passengers on the Indian